

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(13)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/107/2017
NAME OF THE PETITIONER : EXTREME APPARELS PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. 2. THAMIZHARAN

PC

Representation for Respondent.

[Signature]
B. Gokul

2. B. Sarath babu
for ROC, Chennai

ORDER

Representative of the Applicant present. Mr. B. Sarath Babu, Counsel for ROC also present. Heard. **Reserved for orders.**

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MEMBER (TECHNICAL)
ghk

-sd-

MEMBER (JUDICIAL)